

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) A statement giving the relevant figures as on 31st March, 1960 is laid on the Table of the House. [See Appendix II, annexure No. 83].

(b) The required information is not available since, under the provisions of the Companies Act, 1956, the disclosure of the nationality of shareholders is not required to be made.

गाजीपुर अफीम फैक्टरी

१६०५. श्री सरजू पांडेय :
श्री ज० ब० सिंह :

क्या अम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भविष्य निधि योजना गाजीपुर अफीम फैक्टरी के श्रमिकों पर लागू नहीं की गई है ; और

(ख) यदि हां, तो इसका क्या कारण है ?

अम और रोजगार मंत्रालय में अम मंत्री (श्री हाथी) : (क) और (ख). जो नहीं, योजना लागू नहीं की गई क्योंकि इस कारखाने के मजदूरों को श्रमिकों की प्रशंदायी भविष्य निधि योजना के अधीन जो लाभ प्राप्त होता है वह कर्मचारी भविष्य निधि योजना, १९५२ द्वारा मिलने वाले लाभ से कम नहीं है ।

Small Scale Industries in Orissa

1607. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Union Government are considering to pay special attention towards the developments of small scale industrial units in the most under-developed regions of Orissa; and

(b) if so, what is the amount allotted for the purpose in the Third Five Year Plan?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) The development of Small Scale Industries is primarily the responsibility of the State Government concerned.

(b) It may, however be stated that no specific amount has been earmarked by the State Government for the purpose. A sum of Rs. 345 lakhs has been however provided in the Third Five Year Plan for the development of Small Scale Industries (including Industrial Estates) in Orissa.

Public Sector Projects in Orissa

1608. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Union Government propose to establish more public sector projects during the Third Five Year Plan period in Orissa because of State's backwardness; and

(b) if so, when and where they would be established?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). Attention is invited to the reply given to the Lok Sabha Starred Question No. 224 on the 27th March, 1962.

Cottage Industries in Orissa

1609. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to establish cottage industries in Orissa during the Third Five Year Plan period under the Khadi and Village Industries Commission for the special benefits of Scheduled-castes and Scheduled-Tribes; and

(b) if so, the amount allotted for the scheme?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) There is no such proposal for the present.

(b) Does not arise.